

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II (SPECIAL BENCH)  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/01/2020 at 11.30 am

PRESENT: SHRI R VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/360/2019  
PETITION NUMBER : CP/114/IB/2018  
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)  
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS  
UNDER SECTION : SEC 66 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1.	S. ASWINI	Counsel for Re	S. Aswini
2.	S. SATHIYANARAYANAN	COUNSEL FOR APPLICANT	S.S.

ORDER

At request of the Learned Counsels for the parties, post this matter on  
23.01.2020.

-Sd-

(S. VIJAYARAGHAVAN)  
Member (Technical),

-Sd-

(B. S.V. PRAKASH KUMAR)  
Member (Judicial)